

(a) whether it is a fact that during the process of survey of Tripura, displaced persons are not given 'parchas';

(b) if so, the reason therefor;

(c) whether it will be given before the "Attestation" according to the rule; and

(d) when the "Attestation" in some areas is going to take place?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):**

(a) to (c). Lands have been allotted to the displaced persons under the Rehabilitation Schemes. Their particulars are entered in the Khatian of the Rehabilitation Department. Those who execute bonds for the loans advanced to them are recorded as 'raiyat' in the survey and settlement record and are given 'parchas'.

(d) Attestation is scheduled to be taken in Kamalpur, Khawai and Sonamura Sub-division from September, 1962.

**Scheduled Castes Candidates Selected in I.A.S., I.P.S. and I.F.S.**

**3700. Shri Ram Sewak:** Will the Minister of Home Affairs be pleased to state:

(a) the total number of candidates selected in I.A.S., I.P.S. and I.F.S. during last ten years and the number of Scheduled castes among them; and

(b) what steps Government are going to adopt to fill up the quota reserved for scheduled castes?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) A statement is laid on the Table [See Appendix IV, annexure No. 91].

(b) To ensure that the vacancies reserved for the scheduled castes in I.A.S./I.P.S. etc. are adequately filled by them, a pre-examination training centre is being run by the Government of India at the University of Allahabad for such candidates. Another Centre on the lines of the Allahabad Centre is also proposed to be opened in the

South and it is likely to start functioning in October, 1962.

#### **Rourkela Steel Plant**

**3701. Shri P. K. Deo:** Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether it is a fact that the stock of raw materials and stores and other articles missing at Rourkela Steel Plant belonging to Hindustan Steel Ltd., during the year 1960-61 exceeded worth one crore of rupees; and

(b) what steps have been or are being taken to prevent such losses?

**The Minister of Steel and Heavy Industries (Shri C. Subramaniam):**

(a) No, Sir. The total loss incurred by Rourkela Steel Plant during 1960-61 on account of shortage of raw materials works out to Rs. 15,68,403 and that on account of other items to Rs. 7,08,330. This loss arises from the difference in weights of materials recorded at the supplying and receiving ends.

(b) Steps which have been taken to prevent such losses include regular measurement of raw materials at raw materials yard and the weighing of maximum number of wagons.

#### **Facilities to Workers in Steel Works**

**3702. Shri S. N. Chaturvedi:** Will the Minister of Steel and Heavy Industries be pleased to lay on the Table a statement of the benefits and other facilities available to labour in Government Steel Works at Durgapur and Bhilai?

**The Minister of Steel and Heavy Industries (Shri C. Subramaniam):** A statement is laid on the Table of the House. [See Appendix IV, annexure No. 92].

#### **Women Sent Abroad for Education**

**3703. Shrimati Laxmi Bai:** Will the Minister of Education be pleased to state: